

US-96

04-01-2022

अत्यंत महत्वपूर्ण / विधानसभा
विशेष पत्र वाहक / ई-मेल द्वारा

शहरी विकास विभाग
राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार
9वां तल, सी - विंग दिल्ली सचिवालय,
आई. पी इस्टेट, नई दिल्ली-110002.

एफ.53(14)/अता./ ता प्र.सं. 96/द्वि.सत्र का चतुर्थ भाग-2022/दिविस/श.वि./1318-20 दिनांक: 01-01-22

सेवा में,

उप सचिव (प्रश्न शाखा),
दिल्ली विधानसभा सचिवालय,
राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार,
पुराना सचिवालय, दिल्ली -110054.

विषय:-दिल्ली सातवीं विधानसभा के द्वि.सत्र का चतुर्थ भाग तारांकित /अतारांकित प्र. स. 96 मान्नीय
विधायक श्री. ओम प्रकाश शर्मा दिनांक 04.01.2022 को सदन की बैठक के सन्दर्भ में ।

महोदया / महोदय,

आपको उपरोक्त विषय में उद्धृत विधानसभा प्रश्न के उत्तर की 100 प्रतियाँ, मान्नीय मंत्री शहरी
विकास विभाग, दिल्ली सरकार द्वारा अनुमोदित अग्रित कार्यवाही हेतु इस पत्र के साथ भेजी जा रही हैं।

संलग्न :- उपरोक्तानुसार

सिवदीय,

उप-सचिव (संसदीय शाखा)

प्रतिलिपि सूचनार्थ प्रेषित :-

1. निजी सचिव, मान्नीय मंत्री शहरी विकास (दिल्ली सरकार) 7वां तल 'ए' विंग, दिल्ली सचिवालय नई दिल्ली ।
2. निदेशक, सूचना एवं प्रचार निदेशालय, पुराना सचिवालय, दिल्ली को प्रश्न के उत्तर की 100 प्रतियाँ सहित ।

उप-सचिव (संसदीय शाखा)

शहरी विकास विभाग
राष्ट्रीय राजधानी क्षेत्र: दिल्ली सरकार
9वां तल, सी-विंग, दिल्ली सचिवालय, इन्द्रप्रस्थ एस्टेट, नई दिल्ली

विधायक का नाम : श्री ओम प्रकाश शर्मा

दिनांक : 04.01.2022

विधानसभा अतारांकित प्रश्न संख्या : 96

क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :-

क्र. सं.	प्रश्न	उत्तर																											
क	दिल्ली सरकार द्वारा वर्ष 2020-21 एवं 2021-22 में दिल्ली की अनधिकृत कॉलोनियों के विकास के लिए कितनी-कितनी धनराशि का आबंटन किया गया, और,	सिंचाई एवं बाढ़ नियंत्रण विभाग के अनुसार दिल्ली सरकार द्वारा सिंचाई एवं बाढ़ नियंत्रण विभाग को दिल्ली की अनाधिकृत कॉलोनियों के विकास के लिए आबंटित की गई धनराशि निम्न है वर्ष 2020-2021:- रु 700 करोड़ वर्ष 2021-2022:- रु 430 करोड़ (दिनांक 27.12.2021 तक) डीएसआईआईडीसी के अनुसार वर्ष 2020-21 रुपये 289.19 करोड़ का फण्ड अनाधिकृत कॉलोनियों (सिविल) कार्य के विकास के लिए प्राप्त हुआ । वर्ष 2021-22 में डीएसआईआईडीसी को किसी भी कार्य के लिए अभी तक कोई फण्ड प्राप्त नहीं हुआ ।																											
ख	दिल्ली सरकार द्वारा किन-किन अनधिकृत कॉलोनियों में कितनी-कितनी धनराशि के कार्यों की मंजूरी दे दी गई है, विधान सभा क्षेत्र अनुसार विवरण दें?	सिंचाई एवं बाढ़ नियंत्रण विभाग के अनुसार अनाधिकृत कॉलोनियों के कार्यों में मंजूरी की गई धनराशि का विधान सभा क्षेत्र अनुसार विवरण (संलग्न सूची 'क' 8 पृष्ठों) में दर्शाया गया है। डीएसआईआईडीसी के अनुसार वर्ष 2020-21 के विकास कार्यों के लिए आवंटित 289.19 करोड़ का फण्ड शहरी विकास विभाग द्वारा निम्नलिखित विधानसभा क्षेत्रों की विभिन्न कॉलोनियों में प्रस्ताविक है :- <table border="1"> <thead> <tr> <th>क्र. सं.</th><th>विधानसभा का नाम</th><th>वित्तीय वर्ष 2020-21 में प्राप्त रु. 289.19 करोड़ का आवंटन</th></tr> </thead> <tbody> <tr> <td>1</td><td>किराडी (वि.स.-9)</td><td>87.28</td></tr> <tr> <td>2</td><td>बिजवासन (वि.स.-36)</td><td>24.37</td></tr> <tr> <td>3</td><td>देवली (वि.स.-47)</td><td>13.50</td></tr> <tr> <td>4</td><td>छत्तरपुर (वि.स.-46)</td><td>41.54</td></tr> <tr> <td>5</td><td>पालम (वि.स.-37)</td><td>67.00</td></tr> <tr> <td>6</td><td>द्वारका (वि.स.-33)</td><td>45.00</td></tr> <tr> <td>7</td><td>विकासपुरी (वि.स.-41)</td><td>10.50</td></tr> <tr> <td></td><td>कुल योग</td><td>289.19</td></tr> </tbody> </table>	क्र. सं.	विधानसभा का नाम	वित्तीय वर्ष 2020-21 में प्राप्त रु. 289.19 करोड़ का आवंटन	1	किराडी (वि.स.-9)	87.28	2	बिजवासन (वि.स.-36)	24.37	3	देवली (वि.स.-47)	13.50	4	छत्तरपुर (वि.स.-46)	41.54	5	पालम (वि.स.-37)	67.00	6	द्वारका (वि.स.-33)	45.00	7	विकासपुरी (वि.स.-41)	10.50		कुल योग	289.19
क्र. सं.	विधानसभा का नाम	वित्तीय वर्ष 2020-21 में प्राप्त रु. 289.19 करोड़ का आवंटन																											
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 Dy. Secretary (U.D./P.C.)
 Govt. of N.C.T. of Delhi
 Delhi Secretariat
 I.P. Estate, New Delhi-02

27-7-21

Financial year 2020-21

Sl. No.	EC No.	AC Name	Name of the UC	Regn. No. of UC	Amount of A/A & E/S Sanctioned (Rs. In lacs)	Remarks
1			Som Bazar road (25ft Road) from Balaji Chowk to Transport Authority, Veer Bazaar road (20ft road) and main road from DDA land to Janta Vihar Chowk in Mukundpur Vistar Delhi-42 (Regn. No.772-A)	772 A	489.17	
2	2	Burari	A-Block, West Kamal Vihar Mukund pur Vistar Delhi-42 (Regn. No.772B) District Central Delhi (Part-I New Sanjeev General Store)	772 B	339.59	
3			Burari Nathupura road of Burari Creek Drain in Amrit Vihar (Regn No.448) (Part-IV Near Amrit Vihar Bus Stand)	448	204.94	
			Total	3 Nos.	1033.70	

27-7-21

Financial year 2021-22

Sl. No.	AC No.	AC Name	Name of the UC	Regn. No. of UC	Amount of A/A & E/S Sanctioned (Rs. In Lacs)	Upto 27.12.2021 Remarks
1	1	Narela	Hazari Park	442	82.27	
2			Vishal Enclave, B-Block	1194	383.25	
3			Vishal Enclave, A & C-Block	1194	297.27	
4			Prem Colony, Part-I	50	265.68	
5			Prem Colony, Part-II	50	285.65	
6			Shiv Colony	574	243.17	
7			Rajiv Colony	743	289.65	
8			Khera Khurd Extension	1383	194.89	
9			Swatantra Nagar, Part-I	197	496.69	
10			Swatantra Nagar, Part-II	197	478.37	
			Total			
1	2	Burari	Kapil Vihar, Mukand Pur Vistar Delhi-42 (Regn. No. 772A) District Central, Delhi (Near Mukandpur Cremation Ground)	10 Nos.	3016.89	
2			Samta Vihar, Mukand Pur Vistar Delhi-42 (Regn.No.772-A)in District Central, Delhi (Near Harit Vihar Samta Vihar Culvert) (Balance Work).	772-A	349.71	
3			Kaushik Enclave B-Block, Burari in Distt. Central. Part-I	725	474.91	
4			Kaushik Enclave B-Block, Burari in Distt. Central. Part-II	725	483.52	
5			Kaushik Enclave B-Block, Burari in Distt. Central. Part-III	725	206.31	
6			Kaushik Enclave B-Block Nalapar, Burari in Distt. Central. (Rgn. 696)	696	498.65	
7			A & A1 Extn. Block of Pradhan Enclave with RCC outfall drain in Burari AC-02 (Regn. No. 307)	307	496.70	
			Total			
1	5	Badli	Extended Lal Dora, Part-1	7 Nos.	2945.62	
2			Extended Lal Dora, Part-2	72 ELD	499.72	
3			Extended Lal Dora, Part-3	72 ELD	465.27	
4			Extended Lal Dora, Part-4	72 ELD	440.21	
5			Extended Lal Dora, Part-5	72 ELD	303.65	
6			Jeevan Park, Part-1	72 ELD	233.78	
7			Jeevan ParkPart-2	758	450.55	
8			Jeevan Park, Part-III	758	360.35	
9			Shyam Kunj Colony	758	287.38	
			Total	9 Nos.	37.78	
			Total		3078.69	

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Sr. No.	AC No.	AC Name	Name of the UC	Regn. No. of UC	Amount of A/A & E/S Sanctioned (Rs. In Lacs)	Remarks
1			Vijay Vihar, Phase-II, Rithala AC-06. (Regn. No. 372 Part-I)	372, Part-I	498.85	Work in progress
2			Vijay Vihar, Phase-II, Rithala AC-06. (Regn. No. 372 Part-II)	372, Part-II	491.27	Estimate for technical sanction under preparation.
3			Vijay Vihar, Phase-II, Rithala AC-06. (Regn. No. 372 Part-III)	372, Part-III	401.11	Estimate for technical sanction under preparation.
4			Budh Vihar, Phase-II Rithala. (Regn. No. 1402)	1402	342.97	Estimate for technical sanction under preparation.
5			Budh Vihar Extn. PH-II, Veer Singh Colony in Rithala AC-06. (Regn. No. 1051(A))	1051 (A)	21.39	Work in progress
6			Between Telephone Road to Main Market Road in Budh Vihar Colony, Phase-I & II Rithala, Rithala AC-06. (Part-D I).	267 (Part-D I)	393.66	Work in progress
7			Between Telephone Road to Main Market Road in Budh Vihar Colony, Phase-I & II Rithala, Rithala AC-06. (Part-D II).	267 (Part-D II)	336.50	Work in progress
8			between Main Market Road to Khatu Shtam Mandir Budh Vihar Colony, Phase-I & II Rithala Village, Rithala AC-06. (Regn. No. 267) (Part-E).	267 (Part-E)	433.96	Work in progress
9			Between Khatu Shyam Mandir to 40 futa Road in Budh Vihar Colony, Phase-I & II Rithala, Rithala AC-06. (Regn. No. 267) (Part-F).	267 (Part-F)	499.71	Work in progress
10			Between 40 futa Road to Braham Singh Hospital in Budh Vihar Colony, Phase-I & II Rithala, Rithala AC-06. (Part-G).	267 (Part-G)	487.59	Work in progress
11			karjhawala Road Vijay Vihar Rithala. (Regn. No. 267)(Part-H)	267 (Part-H)	440.86	Tender floated
12			Budh Vihar Extn. Near Sec-23 Rohini, Rithala AC-06. (Regn. No. 1399 Part-I) A.	1399 (Part-I) A	399.37	Work in progress
13			Budh Vihar Extn. Near Sec-23 Rohini, Rithala AC-06. (Regn. No. 1399 Part-I) B.	1399 (Part-I) B	424.82	Estimate for technical sanction under preparation.
14			Budh Vihar Extn. Near Sec-23 Rohini, Rithala AC-06. (Regn. No. 1399 Part-II) A.	1399 (Part-II) A	289.24	Tender floated
15			Budh Vihar Extn. Near Sec-23 Rohini, Rithala AC-06. (Regn. No. 1399 Part-II) B.	1399 (Part-II) B	473.77	Tender floated

S. No.	AC No.	AC Name	Name of the UC	Regn. No. of UC	Amount of A/A & E/S Sanctioned (Rs. In Lacs)	Remarks
16			Budh Vihar Extn. Near Sec-23 Rohini, Rithala AC-06. (Regn. No. 1399 Part-III) B.	1399 (Part-III) B	406.62	Tender floated
17			Vijay Vihar, Rithala AC-06. (Regn. No. 347) (Part-I).	347, Part-I	422.78	Tender floated
18			Vijay Vihar, Rithala AC-06. (Regn. No. 347) (Part-II).	347, Part-II	354.68	Tender floated
19			Vijay Vihar, Rithala AC-06. (Regn. No. 347) (Part-III).	347, Part-III	365.58	Tender floated
20			Vijay Vihar, Rithala AC-06. (Regn. No. 347) (Part-IV).	347, Part-IV	376.26	Estimate for technical sanction under preparation.
21			Budh Vihar, PH-II Extn. Delhi, Rithala AC-06. (Regn. No. 889)	889	38.42	Work in progress
22			Mange Ram Park Pooth Kalan Sec-23 Rohini Delhi, Rithala AC-06. (Regn. No. 872)	872	36.92	Work in progress
23			Harsh Dev Park Budh Vihar Phase-II in, Rithala AC-06, Delhi. (Regn. No. 1398)	1398	468.74	Tender floated
24			Budh Vihar Colony, Phase-I & II Rithala, Rithala AC-06. (Regn. No. 267) (Part-A).	267 (Part A)	490.86	Estimate for technical sanction under preparation.
25			Budh Vihar Colony, Phase-I & II Rithala, Rithala AC-06. (Regn. No. 267) (Part-B).	267 (Part B)	499.89	Estimate for technical sanction under preparation.
26			Budh Vihar Colony, Phase-I & II Rithala, Rithala AC-06. (Regn. No. 267) (Part-C).	267 (Part C)	497.60	Estimate for technical sanction under preparation.
27			Between Main Market Road to Khatu Shtam Mandir in Budh Vihar Colony, Phase-I & II Rithala Village, Rithala AC-06. (Regn. No. 267) (Part-E-I).	267 (Part-E-I)	495.61	Estimate for technical sanction under preparation.
28			Mange Ram Park, Pooth Kalan, Sector-23, Rohini, Rithala AC 06. (Regn. No. 27).	27	493.28	Tender floated
			Total	28 Nos.	10862.31	

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Sl. No.	AC No.	AC Name	Name of the UC	Regn. No. of UC	Amount of A/A & E/S Sanctioned (Rs. In Lacs)	Remarks
1	7	Bawana	Prahlad Vihar	1116	174.82	Tender is being called
2			Indraj colony	658	329.24	Tender is being called
3			Ishwar Colony Extn. 2	595	173.06	Tender is being called
4			Krishna Vihar colony Pooth Kalan	385	1312.74	3 nos. AA/ & E/S Received. Tender is being called
5			Sultanpur Dabas Extension Colony	88-ELD	64.44	Tender is being called
6			Krishna Vihar colony in Bawana	156	460.49	Tender is being called
7			hashtal colony	477	117.37	Tender is being called
8			Pooth Kalan Abadi Extn. Colony	1294	134.36	Tender is being called
1	08	Mundka	Total	8 Nos.	2591.70	
			Bhagya vihar	439	1234.26	3 nos. AA/ & E/S Received. Tender is being called
2			Trithankar Nagar Jain. Colony Karala	1064	3788.36	10 nos. AA/ & E/S Received. Tender is being called
3			Nangloi Extension D Block	361	382.52	Tendering Process in Progress
4			Nangloi Extension -IV	496	134.52	Tendering Process in Progress
5			Kamruddin Nagar Extn	1469	136.43	Tendering Process in Progress
6			A Block Amar Colony	392	133.41	Tendering Process in Progress
7			Nangloi Extension II-C	405	472.21	Tendering Process in Progress
8			Rajendera Park Extn.	188	155.44	Tendering Process in Progress
9			Rajendera Park Extn. 5 & 6	457	113.34	Tendering Process in Progress
10			Rajendera Park Block A-1	65	125.17	Tendering Process in Progress
11			Nangloi Extension I-C	408	74.53	Tendering Process in Progress
12			C Block Yadav Park	99	68.54	Tendering Process in Progress
			Total	12 Nos.	6818.73	

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S. No.	AC No.	AC Name	Name of the UC	Regn. No. of UC	Amount of A/A & E/S Sanctioned (Rs. In Lacs)	Remarks
1	09	Kirari	Sharma Enclave	1271	499.7	Work in progress
2			Agar Nagar C-Block,	616	481.83	Work in progress
3			Hari Enclave	57	124.3	Work in progress
4			Raguvir Vihar	222	137.98	Tender is being called
1	10	Sultanpur Majra	Total	4 Nos.	1243.81	Work in progress
			Indira Jheel colony (reg No. 299-B)Sultanpur Majra AC-10 (3rd Call)	299-B	110.6	
1	24	Patel Nagar	Total	1 No.	110.6	Estimate under process of Technical Sanction
			Anand Parbat Delhi (Regn No. 1094) in Patel Nagar AC-24	1094	209.81	
2			Ranjeet Nagar in Patel Nagar AC-24, (Reg No. 1394)	1394	124.03	Estimate sanctioned tender to be floated after recommendation of area MLA
1	31	Vikaspuri	Total	2 Nos.	333.84	Tendering Process in Progress
			Kunwar Singh Nagar	1378	4016.12	
2			Vikas Vihar (West), Vikas Nagar in Vikaspuri Constituency AC-31 (Regd. No. 1530).	1530	98.10	A/A & E/S received on dated 29.06.2021 and NT approved and Tender will be called shortly.
3			R-Block, Ph-II, Vikas Nagar in Vikaspuri Constituency AC-31 (Regd. No. 1001).	1001	60.22	PG letter issued on 07.12.2021
4			Raj Hans vihar in Vikaspuri Constituency AC-31 (Regd. No-1234-A)	1234-A	63.93	A/A & E/S received on dated 15.07.2021 and NT approved and Tender will be called shortly.
5			Defence Enclave, Part-II, Mohan Garden (Regd. No. 903/1642).	903	33.54	
6			Vikas Nagar Exten. Pocket -P, Gurdwara road in Vikaspuri Constituency AC-31 (Regd. No-342).	342	44.22	
			Total	6 Nos.	4316.13	

406 2706

S. No.	HC No.	AC Name	Name of the UC	Regn. No. of UC	Amount of A/A & E/S Sanctioned (Rs. In Lacs)	Remarks
1	35	Najafgarh	Prem nagar, D-Block Extn. Old Khaira road Najafgarh, New Delhi-43	1611	78.51	Tender is being invited.
2			New Roshanpura Ext.-Z-Block Paprawat road Najafgarh, New Delhi-44	1019	74.66	Tender is being invited.
3			Gupta Park, Najafgarh, New Delhi-45	1291	63.67	Tender is being invited.
4			Vardhman Vihar U & F Block New Roshanpura Extn Najafgarh, New Delhi-46	812	330.8	Estimate under scrutiny.
5			Prem nagar-III, Najafgarh, New Delhi-47	1490	134.22	Estimate under scrutiny.
1	AC-43	Malviya Nagar	Total Jahanpanha Unauthorised colony (Regn. 1347) in Malviya Nagar assembly Constituency AC-43.	5 Nos. 1347	681.86 151.16	A/A & E/S Received on dt. 07.12.2021
1	AC-48	Ambedkar Nagar	Total Shiv Park (Part-1) Khanpur in Ambedkar Nagar Constituency AC-48. (Regn.No.832)	1 No. 832	151.16 327.19	A/A & E/S Received on dt. 13.12.2021
1	AC-50	Greater Kailash	Total Kirki Extension Colony (Part-1) at Greater Kailash Constituency AC 50 (Regd. No. 897).	1 No. 897-P-1	327.19 433.85	A/A & E/S Received on dt. 13.12.2021
2			Kirki Extension Colony (Part-2) at Greater Kailash Constituency AC 50 (Regd. No. 897).	897-P-2	487.63	A/A & E/S Received on dt. 13.12.2021
1	AC-52	Tuglakabad	Total Pul Pehlادpur Colony (Part-1) in Tuglakabad Constituency AC-52 (Regn. No. 908)	2 Nos. 908 P-1	921.48 374.55	A/A & E/S Received on dt. 07.12.2021
2			Pul Pehlادpur Colony Block (GC, EB & ARZ) (Part-2) in Tuglakabad Constituency AC-52 (Regn. No. 908)	908 P-2	434.81	A/A & E/S Received on dt. 13.12.2021
3			Pul Pehlادpur Colony (Part-3) in Tuglakabad Constituency AC-52 (Regn. No. 908)	908-P-3	496.43	A/A & E/S Received on dt. 13.12.2021
4			Tehkhand village in Tuglakabad Constituency AC-52 (Regn. No. 58 ELD)	58-ELD	172.26	A/A & E/S Received on dt. 07.12.2021
5			Vishwakarma colony (Part-3) in Tuglakabad Constituency AC-52 (Regn. No. 1246 A)	1246-A P3	382.5	A/A & E/S Received on dt. 13.12.2021
6			Vishwakarma colony (Part-2) in Tuglakabad Constituency AC-52 (Regn. No. 1246 A)	1246-A P2	411.01	A/A & E/S Received on dt. 13.12.2021
1	AC-53	Badarpur	Total Sudershan Park Mithapur Extension in Badarpur Constituency AC-53 (Regd. No. 327)	6 Nos. 327	2271.56 57.69	A/A & E/S Received on dt. 07.12.2021
			Total	1 No.	57.69	

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S. No.	AC No.	AC Name	Name of the UC	Regn. No. of UC	Amount of A/A & E/S Sanctioned (Rs. In Lacs)	Remarks
1	AC-54	Okhla	Zakir Nagar Colony West Jamia Nagar Okhla in Okhla Constituency AC - 54 (Regn. No. 1527)	1527	152.08	A/A & E/S Received on dt. 07.12.2021
2			Zakir Nagar U. C. in Okhla Constituency AC -54 (Regn. No. 1014).	1014	299.92	A/A & E/S Received on dt. 07.12.2021
3			Batla House, Block- L, O, & Q Unauthorized Colony Okhla in Okhla Constituency AC -54 (Regn. No. 1424)	1424	256.3	A/A & E/S Received on dt. 07.12.2021
4			Batla House Block -G,H,I,J & K Unauthorized Colony Okhla in Okhla Constituency AC-54 (Regn. No. 1424)	1424	446.52	A/A & E/S Received on dt. 07.12.2021
5			Batla House Block - F & R Unauthorized Colony Okhla in Okhla Constituency AC-54 (Regn. No. 1424)	1424	338.59	A/A & E/S Received on dt. 07.12.2021
6			Batla House Block - S,M,N & P Unauthorized Colony Okhla in Okhla Constituency AC-54 (Regn. No. 1424)	1424	469.17	A/A & E/S Received on dt. 07.12.2021
7			Noor Nagar Extension Phase- I, Jamia Nagar in Okhla Constituency AC -54 (Regn. No. 479)	479	238.47	A/A & E/S Received on dt. 07.12.2021
8			Old Jasola Village in Okhla Constituency AC -54 (Regn. No. 910)	910	207.42	A/A & E/S Received on dt. 07.12.2021
9			Old Village Jasola Extension Near LIG DDA flats Okhla Constituency AC - 54 (Regn. No. 28)	28	49.86	A/A & E/S Received on dt. 07.12.2021
10			Gaffar Manzil, Extension - II Jamia Nagar, in Okhla Constituency AC -54 (Regn. No. 265)	265	183.6	A/A & E/S Received on dt. 07.12.2021
11			Okhla Vihar in Okhla Constituency AC -54 (Regn. No. 155)	155	453.42	A/A & E/S Received on dt. 13.12.2021
12			Zakir Nagar H-Block Unauthorized Colony Okhla in Okhla Constituency AC-54 (Regn. No. 1601)	1601	363.11	A/A & E/S Received on dt. 13.12.2021
Total				12 Nos.	3458.46	

W. M. A. S. W.

मंडल अधिकारी/कार्यसंबंध
कार्यालय मुख्य अभियंता
सिंचाई एवं बाढ़ नियंत्रण विभाग
मुख्य क्षेत्र दिल्ली सरकार
21/12/21

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